

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No219
CP(IB)/130(AHM)2022

Proceedings under Section 59 IBC,2016

IN THE MATTER OF:

Dhaval Jitendra Kumar Mistry Liquidator of Valbrass India PvtApplicant
Ltd

V/sRespondent

Pravin Popatbhai Nariya & Ors

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Income Tax : Ms. Pankti Shah, Adv.

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 24.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**